GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:697
ANSWERED ON:27.02.2015
CONSTITUTION OF MEDIATION CONCILIATION AND GRIEVANCES REDRESSAL CELL Maragatham Smt. K.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Indian Medical Association (IMA) has constituted proposes to constitute a Mediation, Conciliation and Grievances Redressal Cell to dispose of complaints from patients;
- (b) if so, the details thereof;
- (c) whether the IMA has asked all its local/State branches to open such cells in their respective States; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (d): Indian Medical Association (IMA) is not a Government Body.

However, as noticed from the website of IMA and an article published in the newspaper, IMA has constituted an "IMA Meditation, Conciliation and Grievances Redressal cell" to consider complaints from patients. The Association has also directed its 1700 local branches and 30 state branches to open a similar cell in their respective state/ local branch, and meet twice in a month to mediate between patients and doctors.